

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Cr1.) No. 4162-68/2019 is to be listed before Hon'ble Chamber Judge)

WITH

SLP(Cr1) No. 4162-4168/2019

Date : 09-07-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Raman Yadav, Adv.
 Mr. Syed Mehdi Imam, AOR

Ms. Anshruta Maheshwari, Adv.
Mr. Rohit K. Singh, AOR
Mr. Mirza Kayesh Begg, Adv.

For Respondent(s)

Mr. Ansar Ahmad Chaudhary, AOR

Mr. Rohit K. Singh, AOR

Mr. Praveen Jain, AOR

Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Eight weeks' time is granted to learned counsel for the petitioner(s) to take necessary steps.

(ASHA SUNDRIYAL)
AR-CUM-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR